

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the 25<sup>th</sup> / September, 2014.

No.HC.XV.37/2013/ 211 /RV. In partial modification of this Registry's Notification No. HC.XV.37/2013/ 391 /RV, dated 08.08.2013, Smti. Leena Doley, Judicial Magistrate, 1<sup>st</sup> Class, Golaghat, has been imposed the punishment of stoppage of 1(one) increment without cumulative effect. Smti. Doley is strictly warned not to repeat such instances of non-writing of judgments, in which judgments were shown to have been delivered by her in the Judgment Register, in future.

By Order,

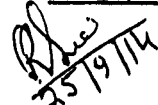
Sd/- Robin Phukan  
**REGISTRAR (VIGILANCE)**

Memo No. HC.XV.37/2013/212-223RV., Date: 25-09-2014

Copy to :-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6, for information. This has reference to this Registry's earlier Memo. No. HC.XV.37/2013/392-403/ RV., dtd. 08.08.2013.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information and necessary action, with reference to this Registry's earlier Memo. No. HC.XV.37/2013/392-403/ RV., dtd. 08.08.2013.
3. The District and Sessions Judge, Golaghat, Pin-785621, with reference to this Registry's earlier Memo. No. HC.XV.37/2013/392-403/ RV., dtd. 08.08.2013.
4. The Chief Judicial Magistrate, Golaghat, Pin-785621, for information, with reference to this Registry's earlier Memo. No. HC.XV.37/2013/392-403/ RV., dtd. 08.08.2013.
5. The Registrar- cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Smti. Leena Doley, Judicial Magistrate, 1<sup>st</sup> Class, Golaghat, Pin- 785621, for information, with reference to her representation, dated 29.05.2014.
7. The Deputy Director, Assam Govt. Press, Bamunimaidan Guwahati-21, for publication of the above Notification in the Assam Gazette, with reference to this Registry's earlier Memo. No. HC.XV.37/2013/392-403/ RV., dtd. 08.08.2013.
8. The Treasury Officer, Golaghat, Pin-785621, with reference to this Registry's earlier Memo. No. HC.XV.37/2013/392-403/ RV., dtd. 08.08.2013.
- ✓ 9. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Official Website of the Gauhati High Court.
10. The Superintendent (Appointment Section / Statement Section), Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr./ Mrs. Justice\_\_\_  
... Gauhati High Court, Guwahati.
12. C.A. to Registrar General/ Registrar (Judicial)/ Registrar (Administration), Gauhati High Court, Guwahati.

  
**REGISTRAR (VIGILANCE)**

  
25/9/14

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